NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.08/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2017

NAME OF THE PARTIES: Mr. James Martin Pereira & ors.

V/s.

M/s. Promas Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAML F.T.	Am BOLT COUNTER	1/2/
		DETPONDENT,	1
2.	Bijal K	lathood Adv. for the	
3.	Vaishali	Rathood Adv. for the Respondents Maniar Adv for Respo	notents, White
4.	Hava	Kar. Adv. for Pchi. Vendhun Adv. for Pe	hours day
5.	Ablay	Weather Adv. to be	han forwarding

ORDER

C.P No. 08/397-398/CLB/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of Petitioner, a precipe is mentioned pertaining to offer of Right Issue for which the last date of offer and payment is tomorrow i.e. 21.01.2017.

3. The Learned Representative of the Respondent is seeking time to file Reply.

Time

(sis granted upto 03.02.2017, a copy in advance to the other side.

- 4. The Respondent No.1 is directed to maintain Status quo in respect of the offer of said Right Issue.
- 5. The matter raised as per this Precipe for Interim Relief shall be heard finally on 07.02.2017.
- 6. The date of hearing in respect of Petition shall also be pronounced on that day.

Sd/-

M. K. SHRAWAT MEMBER (JUDICIAL).

Dated: 20.01.2017.